

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 2671
TO BE ANSWERED ON 11.08.2021**

SURVEY UNDER NCLP

2671. SHRI NEERAJ SHEKHAR:

MS. INDU BALA GOSWAMI:

Will the Minister of Labour and Employment be pleased to state:

- (a) the details of number of child labourers in the country as on date as per the survey conducted under National Child Labour Project (NCLP) scheme during 2017-18, 2018-19, 2019-20 and 2020-21, State-wise;**
- (b) the scheme which are being run by Government to stop child labour;**
- (c) the details of fund allocated, released and utilised for NCLP survey during above period and for protection of child labour, year-wise and State-wise; and**
- (d) the details of increase/decrease in number of child labours during last three years, State-wise?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b): As per National Child Labour Project Scheme (NCLP) guidelines, surveys are conducted by District Administration to identify the child labourers in a particular district.

The Government is implementing the National Child Labour Project (NCLP) Scheme for rehabilitation of child labour. The children in the age group of 9-14 years are rescued / withdrawn from work and enrolled in the NCLP Special Training Centres, where they are

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provided bridge education, vocational training, mid-day meal, stipend, health care, etc. before being mainstreamed into formal education system. The children in the age group of 5-8 years are directly linked to the formal education system through a close coordination with the Samagra Shiksha Abhiyan. The Ministry provides grant –in-aid to the project society to operate the Special Training Centers. The rescued child labourers, enrolled in Special Training Centres, under NCLP scheme are also given stipend @ Rs. 400/- per month as per their eligibility.

An online portal- “PENCIL (Platform for Effective Enforcement of No Child Labour)” has also been developed for awareness generation and better monitoring of NCLP Scheme.

(c) & (d): The details of funds released under the NCLP scheme since 2017-18 is as under:

(Rs. in Crore)			
Sl. No.	Year	Budgetary allocation (Final grant)	Fund utilized
1.	2017-18	95.17	94.03
2.	2018-19	89.99	89.99
3.	2019-20	78	77.47
4.	2020 -21	49	41.19

As per the information received from National Crime Records Bureau, the latest published data pertains to 2019, and according to which 462, 464 and 770 numbers of cases were registered under Child and Adolescent Labour (Prohibition and Regulation) Act, 1986 during 2017, 2018 and 2019. State-wise details of the cases registered are at Annexure.

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ANNEXURE REFERRED TO IN REPLY TO PART (c) & (d) OF RAJYA SABHA UN-STARRED QUESTION NO. 2671 FOR 11.08.2021 BY SHRI NEERAJ SHEKHAR AND MS. INDU BALA GOSWAMI REGARDING SURVEY UNDER NCLP.

State / Union Territories wise cases registered under Child and Adolescent Labour (Prohibition and Regulation) Act, 1986				
	State / Union Territories	2017	2018	2019
1	Andhra Pradesh	0	0	2
2	Arunachal Pradesh	0	1	0
3	Assam	11	39	68
4	Bihar	0	14	15
5	Chhattisgarh	0	0	2
6	Goa	1	0	0
7	Gujarat	3	35	64
8	Haryana	2	6	11
9	Himachal Pradesh	0	0	0
10	Jammu & Kashmir*	0	0	0
11	Jharkhand	16	17	18
12	Karnataka	72	63	83
13	Kerala	0	3	2
14	Madhya Pradesh	26	3	4
15	Maharashtra	130	90	53
16	Manipur	0	0	0
17	Meghalaya	0	0	2
18	Mizoram	0	0	0
19	Nagaland	0	0	0
20	Odisha	0	0	0
21	Punjab	6	8	8
22	Rajasthan	99	32	48
23	Sikkim	0	0	0
24	Tamil Nadu	3	6	3
25	Telangana	58	125	314
26	Tripura	0	0	0
27	Uttar Pradesh	7	2	9
28	Uttarakhand	5	0	27
29	West Bengal	2	5	5
	TOTAL STATE(S)	441	449	738
30	A&N Islands	1	0	0
31	Chandigarh	0	0	0
32	D&N Haveli	0	0	0
33	Daman & Diu	0	0	2
34	Delhi	20	15	30
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	TOTAL UT(S)	21	15	32
	TOTAL (ALL INDIA)	462	464	770
*Including Ladakh				
Source: Crime in India, 2019: A publication of National Crime Records Bureau				